

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 04.10.2021 (MONDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 909 of 2020 in Comp. App. (AT) (Ins) No. 35 of 2020	Asstt. Commissioner of Income Tax Circle – 27(1) Vs. Uttam Strips Ltd.	Lakshmi Gurung	Jasveen Kaur (R1-2) Ankur Mittal Meera Murali
<b>2.</b>	I.A. No. 2121 of 2021 in Comp. App. (AT) (Ins) No. 424 of 2021	Vikram Sanghvi Vs. Bank of Baroda and Ors.	Anshul	Bishwajit Dubey Madav Kanoria-R1 Aditya V. Singh-R4 Jamini Dave
<b>3.</b>	I.A. No. 1528 of 2021 in Competition App. (AT) No. 07 of 2021	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	M M Sharma	
<b>4.</b>	Comp. App. (AT) (Ins) No. 524 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shiv Kumar Suri Nikita Thapar

### **For Admission (Fresh Cases)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 691 of 2021 <b>(With Defects)</b>	Bhawanishankar Harishchandra Sharma, Director of Supreme Housing and Hospitality Pvt. Ltd. Vs. CBRE South Asia Pvt. Ltd. & Anr.	Abhirup Dasgupta	Parisha Shah-R1
<b>6.</b>	Comp. App. (AT) (Ins) No. 758 of 2021	InterGlobe Technology Quotient Pvt. Ltd. Vs. R.S. Travels Tours India Pvt. Ltd.	Vivek Sarin	
<b>7.</b>	Comp. App. (AT) (Ins) No. 799 of 2021	Regional Provident Fund Commissioner Vs. Shekhar Resorts Ltd. & Ors.	Rajesh Kumar	

8.	Comp. App. (AT) (Ins) No. 802 of 2021	Sarabjit Singh Vs. Shashi Kant Nemani Resolution Professional of Aryavir Buildcon Pvt. Ltd. & Ors.	Muskaan Garg	
9.	Comp. App. (AT) (Ins) No. 813 of 2021	Jumbo Paper Products Vs. Hansraj Agrofresh Pvt. Ltd.	Charu Sachdev	
10.	Comp. App. (AT) (Ins) No. 816 of 2021	Josephluis Dsouza Vs. Interocean Fincap Services Pvt. Ltd.	Arnav Narain	

#### For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 531 of 2021	National Urban Co-operative Bank Ltd. Vs. Anup Kumar & Ors.	Rupak Srivastava	Shankari Mishra Anup Kumar-R1 Abhishek Anand
12.	Comp. App. (AT) (Ins) No. 597 of 2021	Nagaragro Farmer Producer Company Ltd. Vs. Harneshwar Agro Products Power & Yeast (I) Ltd. s	Shivek Trehan	
13.	Comp. App. (AT) (Ins) No. 673 of 2021 & I.A. No. 1769 of 2021	Bajaj Finance Limited Vs. Sunil Kumar Agarwal Resolution Professional of Eagle Corporation Pvt. Ltd.	Rajat Katyal	
14.	Comp. App (AT) No. 360 of 2019	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	Ritesh Agrawal	Serman Rawat (R1) Ramesh Dugar (R3)
15.	Competition. App. (AT) No. 02 of 2021	Inguran Sorting Technologies LLP Vs. Competition Commission of India & Ors.	Pranjal Prateek	Shrawan Chopra Vaibhav Gaggar Rohan Khatana Pravin Anand-R2

#### For Hearing

16.	Comp. App. (AT) (Ins) No. 712 of 2021	Rakesh Bhatia Liquidator of P.K. Sales Company Pvt. Ltd. Vs. —	Sunder Khatri	
17.	Comp. App. (AT) No. 321 of 2019	Yash Vardhan Mall. Vs. Indrapuri Studios Pvt. Ltd. & Ors.	Ashok Kumar Jain	Dhruv Surana

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

<b>18.</b>	Comp. App. (AT) (Ins) No. 832 of 2020 <b>(PH)</b>	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhuri and Ors. <b>With</b>	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
<b>19.</b>	Comp. App. (AT) (Ins) No. 846 of 2020 <b>(PH)</b>	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2
<b>20.</b>	Comp. App. (AT) (Ins) No. 837 of 2020 <b>(PH)</b>	Maan Aluminium Ltd. Vs. Nitya Electrocontrols Pvt. Ltd.	Samaksh Goyal	Lalitendra Gulani Pallav Palit Prateek Chandni
<b>21.</b>	Comp. App. (AT) (Ins) No. 385 of 2020	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal-R1 Sanjeev Kumar-R2 Pankaj Dhanuka-IRP Anshul Sehgal
<b>22.</b>	Comp. App. (AT) (Ins) No. 411 of 2021	Sabbas Winifred Joseph Suspended Director of Wizcraft International Entertainment Pvt. Ltd. Vs. IDBI Bank Limited & Anr.	Deepak Shukla	Siddhartha Barua- R1 Praveen Bansal-R2
<b>23.</b>	Comp. App. (AT) (Ins) No. 644 of 2021	Indian Bank Vs. Charu Desai Erstwhile Resolution Professional & Chairmen of Monitoring Committee of GB Global Ltd. & Anr.	Honey Satpal	Pooja Mahajan Mahima Singh-R1 Dhaval Savla-R2

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**By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**